GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 1774 TO BE ANSWERED ON 10TH DECEMBER, 2025

INCREASE IN THE MSP OF SUGAR

1774. SHRI SUDHEER GUPTA:

SHRI CHAVAN RAVINDRA VASANTRAO: SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any request from sugar industry for an increase in the Minimum Selling Price (MSP) of sugar, if so, the details thereof;
- (b) whether the Government is considering to revise the existing MSP in view of rising production costs, cane dues and market conditions and if so, the details thereof;
- (c) whether the Government has conducted any assessment on the financial impact of a possible MSP revision on sugar mills, farmers and consumers;
- (d) if so, the details thereof and the outcome of the said assessment;
- (e) the time by which a decision is likely to be taken on revising the sugar MSP; and
- (f) whether the Union Government has held any deliberation/consultation with State Governments, sugar mills or farmer associations in this regard and if so, the details thereof and the outcome thereto?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): Yes. Various representations /suggestions have been received from Sugar Industry Associations for increasing the Minimum Selling Price (MSP) of Sugar.
- (b): Government is consistently monitoring ex-mill prices of the sugar. Appropriate measures shall be taken to safeguard the interest of sugarcane farmers as well as sugar industry as and when deemed appropriate.
- (c) & (d): No.
- (e): Same as answered in part (b) above
- (f): No.